

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 755**  
ANSWERED ON 07<sup>TH</sup> FEBRUARY, 2019

**GPS TRACKING SYSTEM FOR VEHICLES**

755. SHRIMATI RAKSHATAIKHADSE:  
SHRI ASADUDDINOWAISI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has made it mandatory to have GPS for all the public transport vehicles barring three wheelers and e-rickshaws w.e.f. 1st April, 2018 and if so, the details thereof;
- (b) whether most of the States have not done much work on this issue, if so, the details thereof;
- (c) whether any meeting with the States was held recently to implement the project;
- (d) if so, the response of the Union Government and the steps taken or being taken by the Government in consultation with the States to implement the project; and
- (e) whether the Union Government proposes to notify and make mandatory for all public vehicles to be equipped with GPS tracking device for safe transportation specially for children & women and if so, the details thereof?

**ANSWER**  
THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) Yes madam, Ministry of Road Transport and Highways has issued notification G.S.R 1095(E) dated 28.11.2016 mandating the provision of a vehicle location tracking device and one or more emergency buttons w.e.f. 01<sup>st</sup> April, 2018 in public service vehicles except two-wheelers, E-rickshaw, three wheelers and any transport vehicles for which permit is not required under the Motor Vehicle Act, 1988. Various States and stakeholders brought to the notice of this Ministry that there are difficulties in implementing fitment Vehicle Location Tracking Device and Panic Buttons due to lack of command and control centers to monitor and track the vehicles. The Ministry through notification No. S.O 1663(E) dated 18.04.2018 deferred the implementation of Rule 125H for fitment of VLT and emergency button till 1<sup>st</sup> April, 2019.

(c) to (e) This Ministry vide S.O 5454 (E) dated 25th October, 2018, has mandated installation of vehicle location tracking device and emergency button for new public service vehicle under rule 125H of the Central Motor Vehicle Rules, 1989 registered after 1<sup>st</sup> January 2019. Further all such public service vehicles registered upto the 31st day of December, 2018 the fitment of vehicle location tracking device and one or more emergency buttons, the concerned State or Union Territory Government may notify the date for compliance of requirements, in their respective State or Union Territory.

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